## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3018
ANSWERED ON:15.03.2013
SPURIOUS SUBSTANDARD DRUGS
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## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the financial and administrative schemes formulated by the Government to curb manufacture, sale and import/export of spurious and substandard drugs in/from the country;
- (b) the details of the drug companies along with their turnover which have no manufacturing unit of their own in the country;
- (c) whether permission has been given by the Drug Controller General (India) to import finished medicines which are also being manufactured indigenously at lower price and if so, the details thereof and the reasons therefor indicating the value and quantity of these imported finished medicines during each of the last three years and the current year; and
- (d) the corrective measures taken/ proposed by the Government to ban the alleged export of spurious and substandard drugs to some African countries from India?

## **Answer**

## THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a): To curb the manufacture, import or export of sub-standard drugs in the country and making the regulatory control more effective, the 12th Five Year Plan contains provisions for further strengthening the drug regulatory system, both at the central and state levels. The Plan envisages financial assistance to the States to strengthen their enforcement mechanisms also.
- (b): The licensing and regulatory control of manufacture of drugs are the subject matter of State Licensing Authorities and State Drugs Control Departments. The information about the details of the manufacturers are, therefore, not maintained centrally.
- (c): The Drugs & Cosmetics Act, 1940 does not contain any provision for import of drugs on price-considerations.
- (d): No export of spurious drugs to African countries takes place from Indian soil. There are edequate regulatory provisions for ensuring export of only quality drugs from the country.